

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 283 of 2014 &
IA-451 of 2014**

Dated : 3rd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s Sesa Sterlite Ltd.

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

...Appellant(s)

..Respondent (s)

Counsel for the Appellant (s) :

Mr. Sanjay Sen, Sr. Adv.

Mr. Matrugupta Mishra

Ms. Meghana Aggarwal

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 451 of 2014 (Application for Stay) to the Respondents returnable on 16.01.2015. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **16.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js